

**INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI**

**CAUSE LIST OF PRONOUNCEMENTS  
FOR 28<sup>th</sup> APRIL, 2026 (TUESDAY)**

**Court Room No.      Time:**  
**(VC link for the Court Room is as given in the Constitution for the period)**

Before **Shri Anubhav Sharma, Judicial Member**  
And **Shri Manish Agarwal, Accountant Member**

Sl. No.	Appeal Number				Assessee	Bench	Author	D.O.H
1	ITA	3512	DEL	2024	Babu Lal Agarwal	'A'	AM	09.02.2026

  
**Assistant Registrar**

**INCOME TAX APPELLATE TRIBUNAL, DEHRADUN/Delhi**  
**CAUSE LIST OF PRONOUNCEMENTS**  
**FOR 28<sup>th</sup> April, 2026 (Tuesday)**

Court Room No. Time: - 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

Before SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

And SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA	651	DEL	2026	DCIT Vs. Euphoria Sports City Pvt. Ltd.	A	23/04/2026	JM
2	C.O	110	DEL	2026	Euphoria Sports City Pvt. Ltd. Vs. DCIT	A	23/04/2026	JM
3	ITA	6466	DEL	2025	Meraj Leisure World LLP Vs. ITO	A	23/04/2026	JM
4	ITA	654	DEL	2026	Sparsh India foundation Vs. ITO	A	23/04/2026	JM
5	ITA	8909	DEL	2025	Uma Shankar Sharma Vs. ITO	A	23/04/2026	JM
6	ITA	2190	DEL	2022	AR Industrial Management Services	A	23/04/2026	JM

*R. Naheed Sr PS*

*[Signature]*  
Assistant Registrar  
ITAT, NEW DELHI

**INCOME TAX APPELLATE TRIBUNAL, NEW DELHI**

**CAUSE LIST OF PRONOUNCEMENTS**

**FOR 27<sup>th</sup> April, 2026(Tuesday)**

Court Room No. Time: - 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

Before SHRI M. BALAGANESH, ACCOUNTANT MEMEBR

And SHRI YOGESH KUMAR U.S., JUDICIAL MEMBER

PRONOUNCEMENTS								
Srl	Appeal Number				Assessee	Bench	Date of hearing	Author
1	ITA NO	7215	DEL	2025	Dharampal Premchand Ltd. Vs. DCIT	C	09/03/2026	JM

*R. Naheed Sr PS*

*[Signature]*  
Assistant Registrar  
ITAT, NEW DELHI

**FOR 28<sup>th</sup> April, 2026 (Tuesday)**

**Court Room No. Time: - 10:30 AM**

**(VC link for the Court Room is as given in the Constitution for the period)**

**BEFORE**

**SH. S. RIFAUR RAHMAN, ACCOUNTANT MEMBER**

**AND**

**SH. RAJ KUMAR CHAUHAN, JUDICIAL MEMBER**

<b>PRONOUNCEMENTS</b>					
Sl. No.	Appeal Number	Date of hearing	Assessee	Bench	Author
1.	8187/Del/2025	15/04/2026	Chinta Balupuri vs. ITO	F	Sh. R.K.Chauhan, JM
2.	8188/Del/2025	15/04/2026	Sarvesh Faujdar vs. ACIT	F	Sh. R.K.Chauhan, JM
3-4.	8185 & 8186/Del/2025	15/04/2026	Sh. Uday Veer vs. ITO	F	Sh. R.K.Chauhan, JM
5.	7470/Del/2025	09/02/2026	Diya Foundation vs. CIT(E)	F	Sh. R.K.Chauhan, JM
6.	2775/Del/2024	09/02/2026	Manoj Aggarwal vs. PCIT	E	Sh. R.K.Chauhan, JM
7.	S.A 02.Del/2025				

*T. Srinivas*

Sr. PS, ITAT  
New Delhi